

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO 388
TO BE ANSWERED ON 19th JULY 2022**

FUNCTIONING OF MULTI-STATES COOPERATIVE SOCIETIES

**388: SHRI L.S. TEJASVI SURYA:
DR. UMESH G. JADHAV:
SHRI SHYAM SINGH YADAV:
SHRI PRATHAP SIMHA:
SHRI KUMBAKUDI SUDHAKARAN:
SHRI SHA.BRA.DR.JAI SIDDESHWAR SHIVACHARYA MAHASWAMIJI:
PROF. SOUGATA RAY:
SHRI D.M. KATHIR ANAND:
SHRI SANGANNA AMARAPPA:
SHRI S. MUNISWAMY:
SHRI GNANATHIRAVIAM S**

Will the Minister of Co-operation (सहकारिता मंत्री) be pleased to state:

- (a) the Multi-State Cooperative Societies registered and operational in the country, State/UT-wise including in Jaunpur district in Uttar Pradesh alongwith year of formation;
- (b) the steps taken by the Government to have a common headquarter for several Multi-State, nationwide cooperative societies which deal with agriculture, textiles, handicrafts, realtors and other multi varied sectors with their branches in various States;
- (c) whether these nation-wide cooperative societies are allowed to operate their financial accounts and administrative works from any where in the country and if so, the details thereof;
- (d) the number of new Multi-State co-operative societies that were sanctioned after the formation of Ministry of Cooperation, State-wise;
- (e) whether the Government has noticed that a large number of societies registered in record are not functioning, and if so, the steps being taken to deregister such co-opertive societies; and
- (f) the steps being taken/intended to be taken by the Government for ensuring vigilance over the registered cooperative societies?

ANSWER

THE MINISTER OF COOPERATION सहकारिता मंत्री (Shri Amit Shah)

(a) The State/UT-wise list of Multi-State Cooperative Societies registered is attached at Annexure-I, out of which eighty-one societies are under liquidation and year-wise (2001 to 2021) list of Multi-State Cooperative Societies registered is attached at Annexure-II. One society, namely, Gramin Kisan Vikas Seva Multipurpose Cooperative Society Ltd was registered in Jaunpur District of Uttar Pradesh in 2013.

(b) and (c) As per the provisions of the Multi State Cooperative Societies Act, 2002 and rules made thereunder, every multi-State cooperative society shall have one principal place of business which shall be the registered office of the society. The registered address of a society can be anywhere in the country as specified in its bye-laws.

(d) The list of new Multi-State co-operative societies that were registered after the formation of Ministry of Cooperation, State-wise is placed at Annexure-III.

(e) As per record, eighty-one multi-state Cooperative Societies are under liquidation in which process of winding up have been initiated.

(f) As and when instances of irregularities in any Multi-State co-operative society (MSCS) come to notice, action is taken under the relevant provisions of Multi State Cooperative Societies Act, 2002 and rules made thereunder. Further, powers of inspection of the MSCS have been delegated to the Registrar of Cooperative Societies of all States/ UTs under section 108 of MSCS Act 2002.

Annexure-I

Detail of registered societies and societies under liquidation in different States/ UTs in the country under Multi State Co-operative Societies as on 30 June 2022

SNO	State/UT Name	Societies registered	Societies Under Liquidation
1	ANDHRA PRADESH	22	4
2	ARUNACHAL PRADESH	1	-
3	ASSAM	6	-
4	BIHAR	19	-
5	CHANDIGARH	1	1
6	CHHATTISGARH	8	-
7	DADRA AND NAGAR HAVELI	1	-
8	GOA	1	1
9	GUJARAT	42	4
10	HARYANA	17	-
11	HIMACHAL PRADESH	1	-
12	JAMMU AND KASHMIR	2	-
13	JHARKHAND	8	1
14	KARNATAKA	29	-
15	KERALA	25	-
16	MADHYA PRADESH	29	-
17	MAHARASHTRA	655	15
18	MANIPUR	3	-
19	NAGALAND	1	-
20	NEW DELHI	159	10
21	ODISHA	19	11
22	PONDICHERY	5	-
23	PUNJAB	23	1
24	RAJASTHAN	72	15
25	SIKKIM	1	-
26	TAMIL NADU	123	4
27	TELANGANA	8	-
28	UTTAR PRADESH	154	9
29	UTTARAKHAND	4	-
30	WEST BENGAL	69	5
	Total	1508	81

Year-wise detail of registered societies in the country under Multi State Co-operative Societies from 2001 to 2021:

SNO	Year	Societies registered
1	2001	20
2	2002	15
3	2003	16
4	2004	35
5	2005	28
6	2006	15
7	2007	16
8	2008	31
9	2009	33
10	2010	54
11	2011	95
12	2012	247
13	2013	194
14	2014	250
15	2015	83
16	2016	19
17	2017	7
18	2018	8
19	2019	9
20	2020	10
21	2021	13

List of registered societies registered after the creation of New Cooperation Ministry under Multi State Co-operative Societies as on 30 June 2022

SNO	State Name	Societies
1	ANDHRA PRADESH	1
2	ARUNACHAL PRADESH	-
3	ASSAM	-
4	BIHAR	-
5	CHANDIGARH	-
6	CHHATTISGARH	-
7	DADRA AND NAGAR HAVELI	-
8	GOA	-
9	GUJARAT	3
10	HARYANA	1
11	HIMACHAL PRADESH	-
12	JAMMU AND KASHMIR	1
13	JHARKHAND	-
14	KARNATAKA	-
15	KERALA	4
16	MADHYA PRADESH	1
17	MAHARASHTRA	17
18	MANIPUR	2
19	NAGALAND	-
20	NEW DELHI	2
21	ODISHA	-
22	PONDICHERRY	-
23	PUNJAB	-
24	RAJASTHAN	-
25	SIKKIM	-
26	TAMIL NADU	1
27	TELANGANA	1
28	UTTAR PRADESH	5
29	UTTARAKHAND	--
30	WEST BENGAL	-
	Total	39